

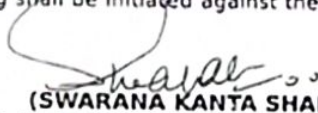
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT : ROHINI COURT : DELHI**

**ORDER**

The following transfers and postings are hereby made with immediate effect:-

Sl. No.	Name of the Official	From	To
1.	Ms. Anjana W/o Sh. Surlinder Kumar EC- 47202265	PA in the Court of Sh. Jagmohan Singh, ACMM, North District, Rohini Courts, Delhi.	PA in the Court of Sh. Satvir Singh Lamba, CMM, North District, Rohini Courts, Delhi.
2.	Sh. Amita S/o Sh. Vijay Kumar EC-5225617	Sr. PA in the Court of Sh. Satvir Singh Lamba, CMM, North District, Rohini Courts, Delhi.	Sr. PA in the Court of Sh. Jagmohan Singh, ACMM, North District, Rohini Courts, Delhi.
3.	Sh. Suresh Chand S/o Lt. Sh. Bhawar Singh EC-57250754	Orderly in the Court of Sh. Jagmohan Singh, ACMM, North District, Rohini Courts, Delhi.	Orderly in the Court of Sh. Satvir Singh Lamba, CMM, North District, Rohini Courts, Delhi.
4.	Sh. Mohit S/o Sh. Ranbir EC-77160366	Peon/Orderly in the Nazarat Branch, North District, Rohini Courts, Delhi.	Orderly in the Court of Sh. Jagmohan Singh, ACMM, North District, Rohini Courts, Delhi.

- Note:-**
1. Sh. Mohit (EC-77160366), Orderly mentioned above at Sr. no. 4 will work in the Court of Sh. Jagmohan Singh, ACMM (North) till any orderly is provided in the said court by the office of Ld. Principal District & Sessions Judge (HQs) in place of Sh. Raj Kishor Goel, Orderly.
  2. Sh. Pardeep Kumar (EC-83927286), Orderly in the Accounts Branch (North) shall look after the work of Nazarat Branch in addition to the work of Accounts Branch till Sh. Mohit, Peon joins his duty back in the Nazarat Branch.
  3. Non-compliance of the transfer orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official, as per rules.

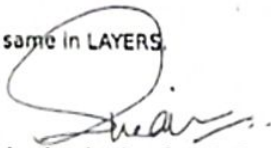
  
**(SWARANA KANTA SHARMA)**  
Principal District & Sessions Judge  
North District : Rohini Court : Delhi.

No. 38926-38952 F2N(2)/Admn./T&P/(North)/RC/2020

Dated, Delhi the 27/11/20

**Copy forwarded for information and necessary action to :-**

1. The Ld. Principal District & Sessions Judge (HQ), Delhi.
2. The Ld. Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. The Judicial Officers concerned, North District, Rohini Courts, Delhi.
4. The DDO, North District, Rohini Courts, Delhi.
5. The Administrative Civil Judge, North District, Rohini Courts, Delhi.
6. The Sr. AO//AO//Branch In-charge, Administration-I/II/III, Tis Hazari Courts, Delhi.
7. The Sr. AO//AO//Branch In-charge, Administration, North District, Rohini Courts, Delhi.
8. The Officials concerned, North District, Rohini Courts, Delhi.
9. The Dealing Official, Personal File & ACR seat, Tis Hazari Courts, Delhi.
10. The Web-Site, Computer Committee, Rohini Courts, Delhi.
11. The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
12. The PS to the undersigned.
13. The Facilitation Centre, Rohini Courts, Delhi.
14. The Record Officer, (RTI), North District, Rohini Courts, Delhi.
15. The dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
16. The In-Charge, R & I Branch, Rohini Courts, Delhi for uploading the same in LAYERS.

  
**Principal District & Sessions Judge**  
North District : Rohini Court : Delhi.